## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## LOK SABHA UNSTARRED QUESTION NO. †1784

TO BE ANSWERED ON THE 02<sup>ND</sup> JULY, 2019/ ASHADHA 11, 1941 (SAKA)
ONE RANK ONE PENSION

†1784. SHRI PANKAJ CHAUDHARY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government is proposing to implement 'One Rank One Pension' scheme for the para military forces;
- (b) if so, the details thereof;
- (c) whether the para military forces have sent any representation or made any demand to the Government in this regard; and
- (d) if so, the time by which a decision is likely to be taken in this regard?

  ANSWER

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): There are demands from the in-service and retired Central Armed Police Forces (CAPFs) and Assam Rifles (AR) personnel for extending 'One Rank One Pension' (OROP) at par with Defence personnel. OROP was introduced for Defence personnel in consideration of their early age of retirement in Government service. The CAPFs personnel retire at the age of 57/60 years depending upon their ranks. Further, CAPFs personnel are governed by Central Civil Service (Pension) Rules, 1972/New Pension Scheme for the entrants who joined on or after 01.01.2004, which are different from Pension Rules applicable to Ex-Servicemen.

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